

Pakistan, in the months of December 1967 and January 1968. Cease-fire violation complaints have been lodged with the United Nations Observers.

Underground Naga leaders' visit to China

400. SHRI YAJNA DATT SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a group of Naga underground leaders led by Mr. Muiva, the General Secretary recently met the Chairman Mao in Peking to solicit Chinese support;

(b) whether Mr. Muiva thereafter had gone to London to report the gist of talks with Chairman Mao to Mr. Phizo;

(c) whether Muiva has gone back to China and is staying there conspiring with China; and

(d) if so, the details in the possession of Government and the action taken to foil any evil designs of the Naga Rebels?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c). Government of India have no information to this effect.

(d) All possible action is being taken to foil any such designs.

Indian stranded at London Airport

401. SHRI S. K. TAPURIAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been invited to a press report published in the *Hindustan Times* on the 16th January, 1968 regarding several Indians who were

stranded at London Airport by the British Immigration Authorities for want of valid travel papers;

(b) if so, under what circumstances the Indians were given clearance by the Customs and Immigration Authorities at various ports of India; and

(c) whether any investigation as to the circumstances leading to their travel without valid papers has been conducted and the details of the findings and action taken, if any, against the Officers responsible for negligence of duty?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir. According to Government's information, 11 Indians were refused admission in the U.K. by the Immigration authorities at London airport on January 14, 1968. Out of these one had travelled on a British passport which was found by the British authorities as forged. The remaining 10 persons, who travelled on valid Indian passports, were refused admission as, according to British Immigration authorities, they did not qualify for entry into U.K. under the British Commonwealth Immigrants Act, 1962.

(b) Since the persons concerned were in possession of valid passports, they were cleared by the Customs and Immigration authorities at various ports in India. Indian Passport holders intending to go to U.K. are, however, cautioned that before they proceed to U.K., they should obtain entry permits from the British High Commission in India as a measure of precaution.

(c) Does not arise.

Display of indecent and obscene posters

402. SHRI K. HALDAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have re-

quested the State Governments to take steps to control the display of indecent and obscene posters and advertisements;

(b) if so, the details of the proposal; and

(c) the steps Government propose to take for its enforcement?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) The attention of the State Governments was drawn to section 292 of the Indian Penal Code, which permits action against obscene materials. The attention of the State Governments had also been drawn to section 142 of the Delhi Municipal Corporation Act, which lays down that every advertisement meant for public display has got to be submitted for approval of Commissioner from the point of view, *inter alia*, of obscenity. The State Governments were requested to consider the inclusion of similar provisions in the bye-laws of Municipal Committees in their State jurisdiction to control the display of indecent and obscene posters and advertisements.

(c) Action in regard to the curbing of publicity of obscene materials under Indian Penal Code or under any special local Act is dependent upon the State Governments, many of whom *e.g.* Punjab, Rajasthan, Himachal Pradesh, Mysore, Bombay, Gujarat, Kerala, Bihar and Andhra Pradesh, have already initiated suitable action.

Defections of USSR nationals from India

403. **SHRI J. N. HAZARIKA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that, formally or informally, the Government of USSR have expressed their anxiety over frequent defections by their

nationals while visiting India and have threatened that they would withdraw their technical personnel, presently engaged in the various developmental projects, in these circumstances; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The USSR Government have informally expressed their anxiety over some cases of Foreign Missions in India granting asylum in their premises to Soviet nationals visiting India. They have, however, on no occasion threatened to withdraw their technical personnel, presently engaged in the developmental projects.

(b) A circular was issued to all Foreign Missions in India on 30th December, 1967 informing them that the Government of India do not recognise the right of Foreign Missions to give asylum or shelter or refuge to any person or persons within their premises as this was not within the purposes of the Diplomatic Missions and is also against the well established International practice. The Foreign Missions were asked that in future if they receive any such request, it should not be granted and the Ministry of External Affairs should be immediately informed.

The above circular was issued to remind Foreign Missions in India that such cases did not fall within their normal functions and to prevent the recurrence of such cases in future.

Field firing practice near villages in Amritsar District

404. **SHRI G. S. DHILLON:** Will the Minister of DEFENCE be pleased to state:

(a) whether residents of villages